GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 2797 TO BE ANSWERED ON 12.03.2021

Damage to Crops by Elephants

2797. SHRI S. MUNISWAMY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that elephants from the border of Andhra Pradesh and Tamil Nadu forest areas frequently enter into agricultural lands and destroy crops in Malur, Bangarpet and Kolar Gold Fields constituencies in Kolar district of Karnataka;
- (b) if so, the details thereof;
- (c) whether any representation has been received by the Government in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) Yes Sir. Elephants from the boarder of Andhra Pradesh and Tamil Nadu frequently enter into agricultural lands and destroy crops in Malur, Bangrpet and Kolar Gold Fields constituencies in Kolar district of Karnataka.
- (b) The details of crop damage in damages caused by wild animals including elephants during the last three years in Kolar district of Karnataka are given below:

(Rs in Lakhs)

Details	2018-19		2019-20		2020-21(till 04.03.2021)	
	No of cases	Amount	No of cases	Amount	No of cases	Amount
Crop Damage	357	41.541	1488	52.96	866	47.18

(c) & (d) Yes Sir. A representation from Shri S.Muniswamy, Hon'ble Member of Parliament, was received by the Ministry on 28.12.2020 for measures to be adopted for mitigation of Human-Elephant Conflict. Ministry referred the representation to the Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden, Government of Karnataka seeking comments and updated status on action taken in the matter. A

reply in this respect by the Hon'ble Minister, Environment, Forest and Climate Change to Hon'ble Member of Parliament has already been provided vide letter no. DO No. 8-1/2019-PE dated 3rd February, 2021. The copy of the letter is annexed.

However, the responsibility of managing human elephant conflict lies with State Government. Under 'Project Elephant' scheme, Ministry has provided financial assistance to State Government in which, inter alia, funding for managing human elephant conflict is one of component. The details of fund released to State Government of Karnataka during the last three financial years are provided below:

(Rs. in Lakhs)

State/UTs	2018-19	2019-20	2020-21 (as on 8/0/2021)
Karnataka	353.91401	319.64799	330.40376

मंत्री पर्यावरण, वन एवं जलवायु परिवर्तन, सूचना एवं प्रसारण और भारी उद्योग एवं लोक उद्यम भारत सरकार





MINISTER ENVIRONMENT, FOREST & CLIMATE CHANGE, INFORMATION & BROADCASTING AND HEAVY INDUSTRIES & PUBLIC ENTERPRISES GOVERNMENT OF INDIA

प्रकाश जावडेकर Prakash Javadekar

D.O. No. 8-1/2019-PE

Date: 3rd February, 2021

Dear Shri S. Muniswamy,

Please refer to your D.O. letter dated 28.12.2020 on precautionary measures to control the elephant attack in Kolar Parliamentary Constituency. The matter was referred to the Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden, Department of Forests, Government of Karnataka seeking comments and updated status on action taken in the matter.

The Chief Wildlife Warden Karnataka, vide letter no. PCCF(WL)/B2/CR74/2019-20 dated 21st January, 2021 has informed that a proposal has been submitted to Principal Chief Conservator of Forest (Head of Forest Force), Karnataka, for providing the additional allocation for the works proposed to mitigate Man-Elephant conflict in Kolar District, Karnataka.

With regards,

(Prakash Javadekar)

Shri S. Muniswamy
Member of Parliament (Lok Sabha),
D.C. Office Building, Kolar,
Karnataka-563103